

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2020/ 1627 25th February, 2020

N O T I F I C A T I O N

This is to notify that Hon'ble Mr. Justice A. Lodh will not be available for judicial work **during the second half (after lunch session) on 26.02.2020.**

The Division Bench-II comprising of Hon'ble Mr. Justice S. Talapatra & Hon'ble Mr. Justice A. Lodh will sit in Court No.2 **on 26.02.2020 during the first half (before lunch session) only.**

Hon'ble Mr. Justice S. Talapatra will sit in Single Bench in Court No.2 **on 26.02.2020 during the second half (after lunch session)** and will take up the matters as per the Daily Cause List.

By order,

Sd/-

(V. Pandey)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2020/ 1628-53 25th February, 2020

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;

